

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO Hundredth REPORTS
(ENGLISH VERSION)



Third LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

TWENTY-FIFTH REPORT

(Third Lok Sabha)

1. the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Twenty-fifth Report.

2. The Committee met on the 2nd September, 1963 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 6th September, 1963.

3. The Members whose resolutions had been included in the List of Business for the 6th September, 1963 had been invited to present their views on the resolutions before the Committee but none of them attended the sitting.

4. The Committee recommend the allocation of time as follows :—

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| (1) Resolution regarding Upgrading of Madras city. | 1 hour |
| (2) Resolution regarding Working and elections of co-operatives and panchayats. | 1 hour |
| (3) Resolution regarding Development of Delhi. | 1 hour |
| (4) Resolution regarding Military reverses in NEFA sector. | 2 hours |

S. V. KRISHNAMOORTHY RAO,
Chairman,

*Committee on Private Members'
Bills and Resolutions.*

NEW DELHI;

September 2, 1963 ,
Bhadra 11, 1885 (Saka)